

**NATIONAL COMPANY LAW TRIBUNAL
CHANDIGARH BENCH, CHANDIGARH**

CP (IB) No.126/Chd/Pb/2017

In the matter of:

Mahavir Traders	... Petitioner/Operational Creditor
Vs.	
Ajay Knitwears & Fabircs Pvt.Ltd.	...Respondent/Corporate Debtor

Present: None

The Hon'ble Member (judicial) is on official tour, hence the
matter is adjourned to 10.01.2018.

Sd/-

Court Officer.

December 18, 2017
subbu